

**Through Video Conferencing**

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH  
JABALPUR**

**Original Application No.200/693/2020**

Jabalpur, this Friday, the 18<sup>th</sup> day of December, 2020

**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER  
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



1. Lalit Kumar Sahu, S/o Kashi Ram Sahu, DOB: 17.08.1976, Occupation : loco Pilot Goods, R/o Anmol Vihar, Srinagar Road, Gudiyari, Raipur, C.G. Mob: 9752442931.
2. Sevant Lal Kashyap S/o Dhal Singh Kashyap, DOB : 02.01.1976, Occupation : Loco Pilot Goods, R/o Raipur, Mob: 9752443418.
3. B.S. Natraj, S/o Late Shri B.S. Rao, DOB : 01.09.1966, Occupation : Loco Pilot Passenger, R/o H.No.254/7, Sector 1, Ahivanand Nagar, Khamtari, Post WRS Colony, Near Raipur Convent School, Soniya Nagar, Raipur 492008 (C.G.) Mob : 9752442921.
4. P.K. Pracheta, S/o Shri Panna Lal, DOB: 12.09.1978, Occupation : Loco Pilot Passenger, R/o Ward No.59, In front of Laxmi Kirana Store, Near Rajat Homes, Katul Board, Hari Nagar, Durg 491001 (C.G.), Mob: 9752443415.
5. H.L. Sahu, S/o Shri Manthir Sahu, DOB: 11.04.1976, Occupation : Loco Pilot Goods, R/o Murra Bhata, Gandhi Nagar, Gdudiyari, Raipur (C.G.), Mob: 9752442927.
6. Ravi Kumar Soni, S/o Shri Radhesyam Soni, DOB: 22.06.1977, Occupation : Loco Pilot Goods, R/o H.No.215, W.No.11, Ravi Bhawan, Budh Vihar,

Shankar Nagar Durg (C.G.), Mob: 9752442936.

7. Kishore Chopkar, S/o Shri Namdev Chopkar,  
DOB : 17.08.1974, Occupation : Loco Pilot Passenger,  
R/o New Hanuman Nagar, Lakhe Nagar, Raipur 492001 (C.G.),  
Mob : 9752442930.

8. Nagesh Kumar, S/o Late Shri Ramlal Sonkar,  
DOB: 15.01.1971, Occupation : Loco Pilot Goods,  
R/o Sonkar Para, Purani Basti, Raipur (C.G.), Mob: 9752772938.

9. L.K. Adil, S/o Late Shri Sadhuram Adil,  
DOB : 14.07.1974, Occupation : Loco Pilot Goods,  
R/o H.No.2/20, Harsh Vihar Colony, Daldal Seoni, Raipur (C.G.),  
Mob: 9752442932.

10. Prashant Khaire, S/o Late Shri N.T. Khaire,  
DOB : 09.05.1977, Occupation : Loco Pilot Goods,  
R/o H.No.665, Sindhiya Nagar, Durg 491001 (C.G.),  
Mob: 9752442935.

11. Kishore Kumar, S/o Shri Horilal Dewangan,  
DOB : 25.10.1975, Occupation : Loco Pilot Goods,  
R/o SR MIG – 774 Sector II, PT DDU Nagar, Raipur (C.G.),  
Mob: 9752442929.

12. V.K. Sarwa, S/o Shri Ram Sarwa,  
DOB : 16.01.1976, Occupation : Loco Pilot Goods,  
R/o H. No.2, Near Shubhvihar Sector 3, Shivanand Nagar,  
Gudiyari, Raipur (C.G.), Mob: 9752442946.

13. Sunil Dewangan, S/o Shri C.P. Dewangan,  
DOB: 24.12.1977, Occupation : Loco Pilot Goods,  
R/o New Hanuman Nagar, Lakhe Nagar, Raipur 492001 (C.G.),  
Mob: 9425214952.

14. M.K. Sharnagat, S/o Shri Likhi Ram Sharnagat,  
DOB: 10.04.1976, Occupation : Loco Pilot Goods,  
R/o H.No.69/1091, Shanti Vihar Colony,  
Daganiya, P.O. Sundar Nagar,



Raipur 492013 (C.G.), Mob: 9752443419.

15. Umakant Verma, S/o Shri K.P. Verma,  
DOB: 18.06.1972, Occupation : Loco Pilot Goods,  
R/o H.No.234, Sunder Nagar, Mahadev Ghat Road,  
Raipur (C.G.), Mob: 9752443439.

16. Deepak Kumar Verma, S/o V.K. Verma,  
DOB: 09.12.1974, Occupation: Loco Pilot Goods,  
R/o C 15 Century Colony, Raipur C.G.,  
Mob: 9752442977.

17. Avon Kumar Sahu S/o H R Sahu,  
DOB : 22.08.1973, Occupation : Loco Pilot Passenger,  
R/o Near Usha Kirana Store, Shivanand Nagar, Raipur, C.G.  
Mob: 9752443408

**-Applicants**

**(By Advocate – Shri S.K. Nandy)**

**V e r s u s**

1. Union of India through its General Manager, South East Central Railway, Bilaspur (C.G.) 495004.
2. Divisional Railway Manager, South East Central Railway, Raipur Division, Raipur (C.G.) 492014.
3. Sr. Divisional Personnel Officer, South East Central Railway, Raipur Division, Raipur (C.G.) 492014.
4. Sr. Divisional Electrical Engineer (Operating), South East Central Railway, Raipur Division, Raipur (C.G.) 492014

**-Respondents**

**(By Advocate – Shri A.S. Raizada)**



**O R D E R**

**By Ramesh Singh Thakur, JM.**

Heard.



2. The applicants are aggrieved in not finalising the combine seniority list of the applicants, who are working in Diesel Cadre along with their counterparts, who are working in Electrical Cadre of Operating department.

3. From the pleadings, the facts of the case are that the applicants are working as Loco Pilot Goods/passenger in the Diesel Cadre. All the applicants were appointed prior to 01.01.2016. The running categories employees serving in Diesel or Electrical Cadre are having combine seniority after 01.01.2006. However, the employees serving in Diesel Category prior to the year 2006, have no combine seniority between Diesel Cadre and Electrical Cadre. Therefore, the applicants have been deprived from getting promotional avenues to that of their counterparts, who are working in Electrical Cadre.

4. Learned counsel for the applicants submits that a joint representation has been preferred by the applicants on 30.09.2020 (Annexure A-1) for redressal of their grievances raised in this Original Application, which has not been decided yet. At this stage, learned counsel for the applicants

submits that the applicants will be satisfied if the respondents are directed to consider and decide their representation in a time-bound manner.

5. We have considered the matter and we are of the view that ends of justice will be met if the competent authority is directed to decide the applicants' representation (Annexure A-1) in a time frame especially when the same is pending with the respondent department. Accordingly, without going into the merits of the case, we direct the competent authority of the respondent department to consider and decide applicants' representation dated 30.09.2020 (Annexure A-), within a period of eight weeks from the date of receipt of a copy of this order. Needless to say that the competent authority shall pass the reasoned and speaking order and all the contentions raised in the representation shall be dealt with.

6. With these observations, this Original Application is disposed of at the admission stage itself.

**(Naini Jayaseelan)**  
**Administrative Member**

am/-

**(Ramesh Singh Thakur)**  
**Judicial Member**